Notification under Chartered Accounts Act

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table a copy of Notification No. ICA(7)/160/87 (Hindi and English versions) published in Gazette of India dated the 5th March, 1988 making certain amendments to the Chartered Accountants Regulations, 1964 under section 30B of the Chartered Accountants Act, 1949.

[Placed in Library. See No. LT-6003/88]

12.07 hrs.

ESTIMATES COMMITTEE

[English]

Statements showing action taken by Government on recommendations

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to lay on the table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of:

- (i) Thirty-eighth Report of the Estimates Committee (Eighth Lok Sabha) regarding action taken by Government on their Thirty-first Report (Eighth Lok Sabha) on the Ministry of Law and Justice (Department of Justice)—Pendency of cases in Supreme Court and High Courts.
- (ii) Forty-ninth Report of the Estimates
 Committee (Eighth Lok Sabha)
 regarding action taken by Government on their Thirty-seventh Report
 (Eighth Lok Sabha) on the
 Ministry of Finance, Department
 of Economic Affairs—Revision of
 form and contents of the Demands
 for Grants.
- (iii) Fiftieth Report of the Estimates Committee (Eighth Lok Sabha)

ment on their Thirty-second Report (Eighth Lok Sabha) on the Ministry of Urban Development—Housing for Landless Rural Labour.

12.07½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forty-third Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Forty-third Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by the Government on the recommendations contained in their Twenty-fifth Report on Eastern Coalfields Limited.

12,08 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Thirty-fourth, Thirty-fifth and Thirty-sixth Reports

SHRI RAM RATAN RAM (Hajipur): I bed to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Thirty-fourth Report (Hindi and English versions) of the Committee on Action Taken by Government on the recommendations contained in their Twenty-second Report on the Ministry of Welfare—Working of Integrated Tribal Development Projects in the State of Himachal Pradesh.
- (ii) Thirty-fifth Report (Hindi and English versions) of the Committee on the Ministry of Welfare—Socio-Economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Lakshadweep.

APRIL 26, 1988

235

(iii) Thirty-sixth Report (Hindi and English versions) of the Committee on the Ministry of Finance (Department of Economic Affairs-Division)—Reservations Banking for, and employment of, Scheduled Castes and Scheduled Tribes in the Bank of Baroda and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

12.08 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

[English]

(i) Eighteenth Report

PROF. NIRMALA KUMARI SHAK-TAWAT (Chittorgarh): I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

(ii) Minutes of the Sitting

NIRMALA **KUMARI** SHAKTAWAT: I also beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers on the Table relating to their Laid Eighteenth Report.

MR. SPEAKER: Matters under Rule 377. Shri Soren. Not here. Shri Jena.

(Interruptions)

MR. SPEAKER: Only Mr. Jena goes on record.

12.09 hrs.

MATTERS UNDER RULE 377

[English]

(i) Demand for fixing the procurement price of Paddy

SHRI CHINTAMANI JENA (Balasore): Nationalisation of the rate of paddy fixed by the Government all over the country became a curse for the paddy growers in several areas, for the fact that the production cost of paddy varies from place to place.

A detailed survey conducted by the eminent economists, experts in Agriculture Technology and Heads of Department of various Universities in their detailed study report, stated that, the production costs of paddy in tribal districts and hilly regions like Fulbani, Kalahandi, Karaput, Bolangir is more than rupees twenty per quintal than that of plains and coastal districts of Puri, Ganjam, Cuttack and Balasore of Orissa State, which is just an example. This shows that, the paddy growers of those districts, who are mostly poor tribals and backward, are sustaining heavy losses every year. The study report further stated that due to such state of affair the paddy growers are either gradually reducing their paddy areas year to year or going for "Jhum" cultivation, which is encouraging deforestations and creating serious environmental problem.

I would, therefore, request the Hon. Minister of Agriculture to give a serious thought to this very vital issue and announce the procurement rate of paddy after taking into consideration the production demarcating the zones areas-wise according to geographical location so that at least paddy growers of each such region may get the support price for their produce, if not the remunerative prices. (Interruptions)

MADHU PROF. DANDAVATE (Rajapur): Sir, I myself initiated a general discussion on Electoral Reforms with special reference to Garhwal.....

[Translation]

MR. SPEAKER: Mr. Professor, It was raised yesterday also. I cannot do anything in this regard.

[English]

This I cannot take up.

(Interruptions)

MR. SPEAKER: My dear friend, I have allowed it. Now it is for the Business Advisory Committee. I have admitted it.

(Interruptions)